

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dt 29/07/04

Mr. B.N. Rath, Ld. Counsel appearing for the applicant seeks two weeks time for filing better petition. prayer allowed. Lst et on 16/8/04 for further orders.

Vice-Chairman
Member (Judicial)

Order dt. 16.8.04.

Heard Learned Counsel for the parties.

By filing a memo dt. 16.8.04. Learned Counsel for the applicant submits that he is not pressing both the MAs (MA nos. 381/04 & 507/04). In view of the aforesaid prayers, both the MAs are dismissed for not being pressed.

(Members)

Vice-Chairman

- 1) Counter not filed by R.2 & 4.
- 2) Appearance/Counter by R-5 not filed.

Bench

Mr 20/9/02

For admission and hearing.

- 2) Counter not filed by R.2 & 4.
- 2) App./Counter by R-5 not filed.

Bench

Mr 06/12/04

1) For admission and hearing.

- 2) Counter not filed by R.2 & 4.

- 3) App./Counter by R-5 not filed.

Bench

Mr 25/12/04

1) For admission and hearing.

- 2) Counter not filed by R-2 & 4.
- 3) App./Counter by R-5 not filed.

Mr 11/3/04

Bench